

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Jammu, 01st May, 2023

S.O 236 .— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in partial modification of notification S.O.119 of 2021 dated 07-04-2021 and in supersession of notifications S.O. 21 of 2022, dated 19-01-2022, S.O. 64 of 2023 dated 02-02-2023 and S.O. 129 of 2023, dated 10-03-2023, the Government hereby appoint the following Judicial officers as Special Judges Anti Corruption for trial of offences specified in Section 4 of the said Act within the territorial jurisdiction shown against each:

S. No.	Name of the Judicial Officer	Place of posting/ Jurisdiction
01	Ms Bala Jyoti	Special Judge, Anti-corruption Court (CBI Cases), Jammu.
02	Shri S C Kattal	Special Judge, Anti-corruption Court(CBI Cases), Srinagar
03	Shri Balbir Lal	Additional District and Sessions Judge Anantnag (designated Special Court under Prevention of Corruption Act).
04	Ms Kusum Lal Padita	Additional District and Sessions Judge Kathua (designated Special Court under Prevention of Corruption Act).
05	Shri Surinder Singh	Special Judge Anti Corruption Srinagar.

Asst. Secy

06	Shri Om Prakash Thakur	Additional District and Sessions Judge Pulwama (designated Special Court under Prevention of Corruption Act).
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By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/8/2022-10.

Dated. 01 -05-2023.

Copy to the:

1. Ld. Advocate General, J&K, Jammu.
2. Financial Commissioner (Additional Chief Secretary) Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh at Jammu. This is with reference to his letter No. 21590/RG/GS dated 28-04-2023.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. All Concerned Judicial Officers
8. Director Anti-Corruption Bureau, J&K, Jammu.
9. Director, Archeology, Archives and Museums, J&K, Jammu.
10. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.


01.05.23
(Ashish Gupta)

Additional Secretary to Government